

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 162 OF 2016 & IA NO. 570 OF 2016
AND
APPEAL NO. 46 OF 2017**

Dated: 5th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Amaravati Power Transmission Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Ms. Raveena Dhamija
Mr. Yashaswi Kant
(in Appeal No. 162 of 2016)

Mr. Alok Shankar
(in Appeal No. 46 of 2017)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **02.07.2019.**

**(S.D. Dubey)
Technical Member**

Pr/kt

**(Justice Manjula Chellur)
Chairperson**